

No. 234 /Admin.(Services)/2023 Dated: Allahabad : April 20th, 2023

ERRATA/ANNUAL TRANSFER OFFICE MEMORANDUM

In the In the O.M. no. 233 pertaining to readiness for Annual transfer of Civil Judges (Junior Division), the entry at serial no. 95, 98 and 393 be read as under:-

S.No.	Name	JO Code	Present District of Posting	Transferred To
95	Vibhav Chandra	3748	Amroha	Sitapur
98	Sushri Monika	2607	Ghaziabad	Amroha
393	SUSHRI HERSHIKA RASTOGI	3493	Gautam Budha N.	Hathras

Dated: 20.04.2023

Sd/-

(RAJEEV BHARTI, H.J.S.)

REGISTRAR GENERAL

No. 234 (i)/Admin (Services)/2023 Dated: Allahabad : April 20th, 2023

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
7. The Registrar (Judicial) (Confidential), High Court, Allahabad
8. The Registrar (Judicial) (Computer), High Court, Allahabad
9. The Joint Registrar (Judicial) (Budget), High Court, Allahabad
10. The Assistant Registrar (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

Arun Kumar Tiwari
A.R. (SERVICES)